GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE LOK SABHA UNSTARRED QUESTION NO. 2743 ANSWERED ON 16/12/2025

COFFEE PROMOTION AND DEVELOPMENT BILL

2743. SHRI G KUMAR NAIK:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the current status of the Coffee (Promotion and Development) Bill introduced for the promotion and regulation of the coffee sector in India;
- (b) whether the Government has conducted consultations with stakeholders, including coffee growers, industry representatives and experts, before drafting the Bill:
- (c) if so, the details thereof including such consultations and the key recommendations incorporated into the Bill;
- (d) the expected timeline for the passage and implementation of the Bill; and
- (e) the key provisions of the Bill aimed at benefiting small and marginal coffee growers in the country?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

(a) to (e): The Government has carried out wide consultations on the draft Coffee (Promotion and Development) Bill inter alia including putting the draft Bill in public domain and consultations with various growers associations, exporters associations, industry stakeholders & related Ministries/Departments of Government of India. The Bill has not yet been finalized for introduction in the Parliament.
